



**Pension to the un-married
women of the age of 45 years
& above under BPL families.**



GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA : TRIPURA

No.F.3(72)/DSWE/PEN.CELL/2011/650(231)

Dated, Agartala, the 15th May, 2012.

NOTIFICATION

The Governor has been pleased to introduce the following new Scheme w.e.f. 1st April 2012.

- 1) Pension to the un-married women of the age of 45 years & above under BPL families.**
- i) The age of the un-married women must be 45 years & above.
 - ii) The un-married women must be under BPL family.
 - iii) The rate of pension will be Rs. 400/- (Rupees four hundred) per month w.e.f. 01-04-2012.
 - iv) The pension is to be credited in to a public sector bank account of the beneficiary.
 - v) The pension will be discontinued if there is the case of marriage or once the women moves above the poverty line.

Details of the scheme of the pension for the unmarried women of 45 years and above under BPL families are enclosed.

Sd/- Illegible
Principal Secretary to the
Government of Tripura.

Annexure-I

PENSION SCHEME FOR UNMARRIED WOMEN OF 45 YEARS OF AGE AND ABOVE OF BPL FAMILIES

Name of the Scheme : Pension Scheme for Unmarried Women of the age of 45 years and above and belonging to BPL families.

Sponsored by : State Government.

Funding Pattern : 100% Fund to be financed by the State Government.

Ministry/Department : Social Welfare & Social Education.

Description : A Pension Scheme for Unmarried Women of the age of 45 years and above and belonging to BPL families is propose to implement by the Department of Social Welfare & Social Education, Government of Tripura. The Assistance of Rs. 400/- per month is propose to give to the BPL/BPL-Listed unmarried women of the age of 45 years and above. The applicant should be a household below the Poverty Line as per criteria prescribed by the Government of Tripura. The State Government is urged to provide pension of an amount of Rs. 400/- per month per

beneficiary. The pension is to be credited into a public sector bank account of the beneficiary. The pension will be discontinued if there is the case of marriage or once the women moves above the poverty line.

Beneficiaries : Women in the age of 45 years and above.

Benefit Type : Pension on monthly basis.

Eligibility criteria : The age of the unmarried women should be of 45 years and above belonging to Below the Poverty Line (BPL).

How to Avail : The Gram Panchayats/Nagar Panchayats/Municipalities are expected to identify the beneficiaries under the scheme. The number of eligible beneficiaries is determined according to the field report of all the beneficiaries who satisfy the eligibility criteria. The DM & Collectors are required to furnish a certificate that all eligible women have been covered under the scheme.

Disbursement : The disbursement of the amount would be made monthly basis through Bank Account by the Child Development Project Officers of Social Welfare & Social Education Department in each month after sanction is made.

Evaluation : Evaluation of the implementation of the Scheme would taken up yearly by the District Inspectors of Social Education of Social Welfare & Social Education Department or any other agency.

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NOTIFICATION

The Governor has been pleased to introduce the following new Scheme w.e.f. 1st April 2012.

Widow Pension Scheme - 2012. (New State Scheme)

- i) The rate of pension will be Rs. 400/- (Rupees four hundred) per month w.e.f. 01-04-2012 and the whole amount would be paid by the state Govt. only.
- ii) The age of the applicants will be from 40-59 years under BPL category. The No. of beneficiaries under this scheme shall be **restricted to 1952 Nos. only.**
- iii) In future attempts to be made to merge it with the Indira Gandhi National Widows Pension Scheme.

Sd/- Illegible
Principal Secretary to the
Government of Tripura.